



HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

NOTIFICATION NO.9/2020-RC, DATED 03.11.2021

REF: High Court's Notification No.9/2020, dated 20.07.2021 for recruitment to 68 posts of Civil Judge notified for the year 2020.

In response to the Notification under reference cited, placed in the official website of the High Court, objections received from the candidates with regard to **Question ID. Nos. 6156604, 61566013, 61566014, 61566018, 61566026, 61566035, 61566039, 61566048, 61566054, 61566069, 61566087 and 61566091** to preliminary key for screening test held on 26.09.2021 for recruitment to 68 posts of Civil Judge (Junior Division) notified for the year 2020.

The High Court **accepted** the objection to the key/answer relating to Question ID.No. 6156604 and the correct key/answer is **Wages of Labourer.**

The High Court further examined the objections in relating to Question ID Nos. 61566026 and 61566091, the perpetual injunctions cannot be regulated by CPC and also the Adoption Order cannot be passed by the District Magistrate. Hence, **deleted the Question ID Nos. 61566026 and 61566091**, the remaining 98 questions will be evaluated, the marks of the candidates will be computed for 98 questions at the ratio of 100 marks.

The High Court further examined the objections relating to Question ID Nos. **61566013, 61566014, 61566018, 61566035, 61566039, 61566048, 61566054, 61566069 and 61566087** and rejected.

A. Saini
REGISTRAR (RECRUITMENT) 3/11/21